

1	Name of Proposal	C/o road from Khoda Thach to jovingalu under FRA,2006
2	Name of User Agency	Executive Engineer,HPPWD Division Seraj at Janjehali
3	Date of Receipt of Proposal in Divisional	24-03-2021
4	Area in ha.	0.9822 hac.
5	No. of tress involved	30 No. Vol. 83.335m3
6	Nodal officer Letter No. date vide which approval received	Ft.-42-345/2019 (FCA) dated 22-02-2021
7	Approval No. and date of this office	04/2021-22/FRA dated 26-02-2022
8	Lot No. and date of Handing over the trees to DM Mandi.	05/2022-23 dated 28-04-2022 and 1075 dated 28-04-2022

Divisional Forest Officer,
Nachan Forest Division at Gohar

25
BEFORE THE HON'BLE NATIONAL GREEN
TERIBUNA PRINCIPAL BENCH, NEW DELHI.

ITEM NO. 01

COURT NO. 2

In the matter of:-

Original Application No.505/2022

Devendra Kumar & Anr.

.....Applicant.

ATTESTED

Versus

KHEM CHAND THAKUR Advocate
Oath & Affidavit Commissioner
SDJM Gohar, Mandi (H.P.)

1. State of Himachal Pradesh through chief Secretary, Government of Himachal Pradesh.
2. The Principal Chief Conservator of Forest (HoFF) Government of Himachal Pradesh.
3. State Pollution Control Board.
4. Deputy Commissioner, Mandi

.....Respondents.

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Sr. No.	Particulars of document	Page No.
1	Reply of OA	1-6
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3	Annexure-R-I Attested copy of Divisional Forest Officer Nachan	9-11

	approval No. 04/2021-22 dated 26.02.2022.	
4	Annexure-R-II & R.III Attested copies of Damage Report No. 002 dated 21.09.2022 and 003 dated 24.09.2022.	12-13
5	Annexure-R-IV & R. V Attested copies of Receipt No. 3880 dated 26.09.2022 and 3881 dated 26.09.2022	14-15
6	Annexure-R-VI Attested copy of Treasury Challan No. 02 Dated 29.11.2022	16
7	Annexure-R-VII Attested copy of enumeration list.	17
8	Annexure-R-VIII Attested copy of Divisional Forest Officer Nachan letter No. 1075 dated 28.04.2022.	18-20
9	Annexure-R-IX Photographs of degraded forest land namely Rangcha DPF	21-25

ATTESTED

KHEM CHAND TAPAKUR Advocate
Oath & Affidavit Commissioner
SDJM Gohar, Mandi (H.P.)

Deponent

DIVISIONAL FOREST OFFICER,
NACHAN FOREST DIVISION,
GOHAR, DISTT. MANDI (H.P.)

Place: - Gohar

Date:- 17-02-2023

BEFORE THE HON²⁷BLE NATIONAL GREEN
TERIBUNA PRINCIPAL BENCH, NEW DELHI.

ITEM NO. 01

COURT NO. 2

In the matter of:-

Original Application No.505/2022

Devendra Kumar & Anr.

.....Applicant.

ATTESTED

KHEM CHAND THAKUR Advocate
Oath & Affidavit Commissioner
SDJM Gohar, Mandi (H.P.)

Versus

1. State of Himachal Pradesh through chief Secretary, Government of Himachal Pradesh.
2. The Principal Chief Conservator of Forest (HoFF) Government of Himachal Pradesh.
3. State Pollution Control Board.
4. Deputy Commissioner, Mandi

.....Respondents.

Reply to Original Application No. 505/2022-
titled as Devendra Kumar & Anr. versus State of
HP and others on behalf of respondent No. 1 to 4.

May It Please Your Lordships:

Respectfully Sheweth,

Preliminary Submission:-

1. That the present application is regarding illegal construction of road from Khoda Thach to Jogni Galu in Balichowki area of District Mandi, Himachal Pradesh passing through dense forest and result in cutting of green trees in violation of environment norms and judgment of Hon'ble Supreme Court.

2. That in Nachan Forest Division, 128 permissions for construction of roads have been granted in favour of HPPWD and BDOs under FRA, 2006 during the last five years. The construction work of only those roads have been carried out by the concerned department i.e. Himachal Pradesh Public Works Department and Block Development Officers etc. in this Division which have been approved under FRA, 2006 and FCA, 1980.

ATTESTED

KHEM CHAND HAKUR Advocate
Oath & Affidavit Commissioner
SDJM Gohar, Mandi (H.P.)

3. That in compliance to this Hon'ble Tribunal judgment dated 30.08.2022, the detailed enquiry in this behalf was carried out by the Joint Committee on 06.10.2022. On enquiry, 600-700

meter road was found constructed by the user agency. No violation of Forest (Conservation) Act, 1980 and illicit felling of trees have been found.

Reply on merit:-

1. That as per approval accorded by the Hon'ble Supreme Court of India and after completing the codal formalities by the user agency permission for diversion of 0.9822 hac. of Govt. forest land falling in Muhal Rangcha/671 under Tikki Beat, Dahar Forest Block in Thachi Forest Range of this Division comprising Khasra No. 1728, 64, 1216, 48, 48, 368, 48, 336 and 48 has been granted in favour of Executive Engineer, Himachal Pradesh Public Works Department Division, Seraj at Janjelhi for the construction of road from Khoda Thach to Jogni Galu under FRA, 2006 vide Divisional Forest Officer, Nachan Forest Division at Gohar approval No. 04/2021-22 dated 26.02.2022 (**Copy enclosed as Annexure-R-I**).
2. That in compliance to this Hon'ble Tribunal judgment dated 30.08.2022; the detailed enquiry

ATTESTED

KHEM CHAND THAKUR Advocate
Oath & Affidavit Commissioner
SDJM Gohar, Mandi (H.P.)

in this behalf was carried out by the Joint Committee on 06.10.2022. On enquiry, 600-700 meter road was found constructed by the user agency. No violation of Forest (Conservation) Act, 1980 and illicit felling of trees has been found. However, 20 cum and 18 cum. excavated muck was found dumped in an unauthorized way in Demarcated Protected Forest Rangcha. For this offence Damage Report No. 002 dated 21.09.2022 and 003 dated 24.09.2022 were found already issued by the Forest Guard Incharge Tikki Beat against the concerned offenders (**Copies enclosed as Annexure-R-II & III**). The above Damage Reports have been compounded vide Receipt No. 3880 dated 26.09.2022 and 3881 dated 26.09.2022 by realizing an amount of Rs. 12420/- and 13800/- respectively from the concerned offenders (**Copies enclosed as Annexure-R-IV & V**) and the same alongwith other receipts has been remitted into Govt. Treasury vide T.C. No. 02 dated 29.11.2022 (**Copy enclosed as Annexure-R-VI**).

ATTESTED

KHEM CHAND THAKUR Advocate
Oath & Affidavit Commissioner
SDJM Gohar, Mandi (H.P.)

3. That the area involved in the alignment of said road was less than 1.0 hac. and total Rai and Tosh species 30 trees of different classes having standing volume 83.335 cubic meter were involved in the alignment of said road (**Copy enclosed as Annexure-R-VII**). These trees were marked with special marking hammer and handed over to the Divisional Manager, Himachal Pradesh State Forest Development Corporation Limited, Forest Working Division Mandi vide this office letter No. 1075 dated 28.04.2022 (**Copy enclosed as Annexure-R-VIII**) as lot No. 5/2022-23 R.A. Khoda Thach to Jogni Galu.

ATTESTED

KHEM CHAND ZHAKUR Advocate
Oath & Affidavit Commissioner
SDJM Gohar, Mandi (H.P.)

4. That in compliance to Hon'ble Apex Court order dated 09.12.2021 and 24.03.2022 passed in WP (C) titled as T.N. Godavarman Thirumulpad Vs. Union of India, the user agency has planted 300 plants of different species in degraded forest land namely Rangcha DPF. Photographs of the same are **enclosed as Annexure-R-IX**.

In view of the above submissions, facts and circumstances the present complaint petition being devoid of merit may kindly dismissed in the interest of justice and fair play.



Respondents

DIVISIONAL FOREST OFFICER,
NACHAN FOREST DIVISION,
GOHAR, DISTT. MANDI (H.P.)

ATTESTED


KHEM CHAND NAKUR Advocate
Oath & Affidavit Commissioner
SDJM Gohar, Mandi (H.P.)

BEFORE THE HON'BLE NATIONAL GREEN
TERIBUNA PRINCIPAL BENCH, NEW DELHI.

ITEM NO. 01

COURT NO. 2

In the matter of:-

Original Application No.505/2022

Devendra Kumar & Anr.

.....Applicant.

Versus

1. State of Himachal Pradesh through chief
Secretary, Government of Himachal Pradesh.

2. The Principal Chief Conservator of Forest (HoFF)
Government of Himachal Pradesh.

3. State Pollution Control Board.

4. Deputy Commissioner, Mandi

.....Respondents.

ATTESTED

KHEM CHAND THAKUR Advocate
Oath & Affidavit Commissioner
SDJM Gohar, Mandi (H.P.)

AFFIDAVIT IN SUPPORT OF REPLY TO O.A.
No. 505/2022

I, T.R. Dhiman, son of Shri Mehtab
Singh Dhiman aged 58 years, presently working as
Divisional Forest Officer, Nachan Forest Division a

Gohar, HP do hereby solemnly affirm and state on oath that the accompanying reply to OA No. 505/2022 has been drafted at my instance and under my instructions and before signing it, I have carefully gone through the contents of the same.

2. That the contents of the reply from Para No. 1 to 3 of preliminary submissions and Para No. 1 to 4 of the accompanying reply are true to my personal knowledge and belief and as per information derived from the official record. No part of it is false and nothing material has been concealed therefrom.

I, further solemnly affirm and verify that the contents of Para No. 1 and 2 of this affidavit are true to the best of my knowledge. No part of it is false and nothing material has been concealed therefrom.

Verified at Gohar on 17th day of February, 2023.



ATTESTED

KHEM CHAND THAKUR Advocate
Oath & Affidavit Commissioner
SDJM Gohar, Mandi (H.P.)


DEPONENT
DIVISIONAL FOREST OFFICER,
NACHAN FOREST DIVISION,
GOHAR, DISTT. MANDI (H.P.)

Sl. No. 716
On 17 day of Feb 2023
at Gohar by J.P. Sharma
who was identified by Sh. Rajendra Singh at Forest Station
who is personally known to me, Gohar, Chachudyal
Certified that contents of above affidavit
were read over and explained to the
deponent who admitted them to be correct

I know personally the deponent
who has signed in my presence
Rajendra Singh
Signature of Identifier


Oath Commissioner

Himachal Pradesh, Forest Department
Nachan Forest Division, Nachan.

Approval No. : _04_/2021-22/FRA

Dated, Gohar the : 26/02/2022

Whereas, the Hon'ble Supreme Court vide order dated 11-03-2019 had restrained the power of DFOs under Section 3 (2) of FRA 2006 in I A No 3840 Thereafter, vide order passed on dated 15-02-2021 , copy of which has been endorsed vide Pr. Chief Conservator of Forests (HOFF) HP endst. No Ft-42-345/2019 (FCA) dated 22-02-2021, permission has been granted to some projects. The project namely construction of road from Khoda Thach to jognigalu pertaining to Nachan Forest Division also appears in the saied list of permitted projects at Sr. No 20 so circulated by the Nodal Officer (FCA) vide above endst.

Now, in view of the above and in exercise of powers vested in me under clause 2.2(vi) of the procedure for seeking approval under Sub-Section (2) of Section 3 of Schedule Tribe and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 and as recommended by Range Forest Officer, Thachi as well as Gram Sabha Bung and Forest Right Committee Bung, the undersigned has considered and agree with the proposal for diversion of 0.9822 hac. of forest land for the construction of link road from Khoda Thach to jognigalu in Rangcha DPF, under Tikki Beat in Dahar Block of Thachi Range, Distt Mandi, HP in favour of Executive Engineer, HPPWD Division, Seraj, at janjehali, Distt. Mandi, HP as under :-

Name of proposal	User Agency	Name of beat/ Block/ Range	Name of Fts./ Nearest Forest	Name of Muhal & Status of land in ha.	Khasra No. & Clasification of land	Area in hac	No of trees involved
c/o Khoda Thach to jogingalu	Executive Engineer, HPPWD Division, Seraj at Janjehali	Tikki/ Dahar/ Thachi	DPF Rangcha	Rangcha /671	1728, 64, 1216, 48, 48,368, 48, 336, & 48	0.9822 Ha (DPF)	30 Nos Vol=

The above approval is subject to the following terms and conditions :-

1. The legal status of forest land will remain unchanged and only status of land use will be changed.
2. The land shall be handed over to the User Agency under supervision of Gram Sabha, Bung after its proper demarcation.
3. The Boundary of the diverted forest land shall be demarcated on ground at the cost of UA .
4. The forest land diverted will be used only for the purpose for which it is diverted .
5. If the activity/work for which land has been diverted is not started within one year from the handing over of the land , the same shall be appropriated by the Forest Department.
6. The User Agency shall have to pay the cost of CA and NPV, if any, imposed by the higher authorities at any stage.
7. The UA will ensure protection of the wild life, forest and biodiversity. The adjoining catchment area, water sources and other ecological sensitive area are to be protected adequately.
8. Ensure that the habitats of forest dwelling Scheduled Tribes and Other Traditional Forest Dwellers is preserved from destructive practices affecting their cultural and natural heritage.
9. All UA will ensure that the decisions taken in the Gram Panchyat to regulate / access the community forest resources and stop any activity which adversely affects the wild life , forest and biodiversity are complied with.
10. No damage to the flora & fauna will be caused in the forest as well as adjoining areas.
11. All the protection/ preventive measures for stability of the area will strictly be adhered to.
12. Muck/ debris generated will be properly disposed off. The dumping sites/ areas shall be Marked by the UA at their own cost under the supervision of Forest Department .
13. The UA shall ensure the compliance to provisions of all Acts, Rules & Regulations and Guidelines / Court orders on the subject matter. In case of any violation of above conditions, the approval will liable to be cancelled.
14. In case private land is involved in the road alignment, forest department will not be responsible , if any, dispute arising in this behalf at any stage .

Attested

A
DIVISIONAL FOREST OFFICER,
NACHAN FOREST DIVISION,
GOHAR, DISTT. MANDI (H.P.)

J
Divisional Forest Officer,
Nachan Forest Division,
Nachan at Gohar, HP

[Handwritten signatures]

st. No. 9638-44 / Dated, Gohar the 26/02/2022

Copy for information and further necessary action is forwarded to :-

1. Nodal Officer (FCA) o/o Pr.CCF, HP Shimla. w.r.t his endst No Ft-42-345/ 2019 (FCA) dated 22-02-2021.
2. Deputy Commissioner-cum Chairman, District Level FRA Committee, Mandi Distt. Mandi, HP.
3. Chief Conservator of Forests, Mandi Forest Circle, Mandi, HP.
4. SDO (Civil)-cum- Chairman, Sub Divisional Level FRA Committee,.
5. R.O. Thachi w.r.t. his office memo No. 791/T dated 22.03.2021 for information and necessary action. He is requested to ensure strict compliance of above terms and conditions. The land shall be handed over to the UA under supervision of Gram Panchayat, Bungjahalgad after proper demarcation and possession receipt may be sent to this office. Further, R.O. shall ensure that the diverted area is recorded/entered in the Compartment History files of the concerned forest compartment and compliance reported.
6. Executive Engineer HPPWD Division, Seraj at Janjehli Distt Mandi through R.O. Thachi for information and necessary action. He is requested to ensure strict compliance of above terms & conditions of the approval.
7. DM, HPSFDC Mandi for information and necessary action


Divisional Forest Officer,
Nachan Forest Division
Nachan at Gohar, HP.

Attested


DIVISIONAL FOREST OFFICER,
NACHAN FOREST DIVISION,
GOHAR, DISTT. MANDI (H.P.)



R.O. No. 2/2022-23 dt 26.10.2022

38

B.C. Paper

To compound the case *for* *act/for*

महकमा जंगलात हिमाचल प्रदेश

रिपोर्ट बुक नं. 129

रिपोर्ट नं. 002

सरकार बजरिया Forest Department के नाम Hurdyal Singh के लाल सिंह

जात SC

साकिन - Kamach परगना Narayungarh

जुर्म

D.P.F. Rangcha

जनाबयाली,

आज मुवरखा 21-09 सन् 2022

बवक्त Day जंगल D.P.F. की गश्त की गई

और निम्नलिखित नुकसान पाया गया। Dumping of excavated material muck & digging of soil in the forest

मुलजिम नं. 2/56/18 cum in Rangcha D.P.F.

मौका पर गिरफ्तार हुआ।

मुवरखा

सन् 20

Verified

C. B. Singh
IC Parkhel Road
हस्ताक्षर रिपोर्ट कुनिन्दा ।

Forest Press Solan 3.11.13-800 Books - II

D.D. Jhu

Attested

4
DIVISIONAL FOREST OFFICER,
NACHAN FOREST DIVISION,
GOHAR, DISTT. MANDI (H.P.)

R. D. No. 3/2022-239/16.09.2022

Annexure - R III

B.O. Daphu

To compound the case for
D.O. Thakur

महकमा जंगलात हिमाचल प्रदेश

रिपोर्ट बुक नं. 129

रिपोर्ट नं. 003

सरकार बजरिया Forest Dept. निकाबनाम Polkh Rangy वल्ले बरखी
Dun

जात Rajput

साकिन Mochara परगना Managun
garh

जुर्म

जनाबयाली, DPP Rangcha

आज मुवरखा 24-09

सन् २०२२

बवक्त Day जंगल D.P.F की गश्त की गई
Rangcha

और निम्नलिखित नुकसान पाया गया। Dumping of

Excavated material muck & digging of

मूलजिम नं. Soil in the Forest L/SUN

20 cum in Rangcha D.P.F

मौका पर गिरफ्तार हुआ।

मुवरखा

सन् २०

Handwritten signature

Handwritten signature

Cricket Field
11C Park Road
Dun

हस्ताक्षर रिपोर्ट कुनिन्दा ।

Forest Press Solan 13/11/23 - 900 Books-JI

Attested

Signature

DIVISIONAL FOREST OFFICER,
NACHAN FOREST DIVISION,
GOHAR, DISTT. MANDI (H.P.)

नक्शा नं० व महकमा जंगलात डिविजन रसीद नं०

DR No 002/dt 21-09-22

Dumping of 23 Carvels meter of muck dumping
of Soil in DR Range DR = 18000⁵⁹
बुक नं०

St. Hardayal Singh S/O Lal Singh S/O Thomsel
n/o. Khalwagan Distt Mandi H.P.
रसीद मुआवजा माल गिरफ्तार शुदा जेर दफा

रजिस्टर नं० 2/22-23 मुकदमा बनाम
dt 26-09-22

मुलजामान मुदरजा वाला से मारफत वसूल हुआ माल

गिरफ्तार शुदा मालकान को वापिस किया गया और माल सरकारी

हसब जैल वापिस लिया गया।

RS Twenty thousand from lumber वन उत्पाद की कीमत = 9500.00

दस्तखत फौरेस्ट ऑफिसर तारीख महीना सन्

मुआवजा = 1800.00

औजार =

वैट = 1620.50

कुल योग = 12420.00

[Signature]
B. D. Dahan
23/9/22

Attested

DIVISIONAL FOREST OFFICER,
NACHAN FOREST DIVISION,
GOHAR, DISTT. MANDI (H.P.)

नक्शा नं० व महकमा जंगलात डिविजन रसीद नं

DR No 109/503 dt 24-9-22

Dumping & excavated material muck & digging of soil
in the forest D.F. Range 20 cum
नं० 3881 Sh. Bakh Raj Sh. Keshav Ram बुक नं० 59
न० Nachani Teh. Balli Distt Mandi H.P.
रसीद मुआवजा माल गिरिफ्तार शुदा जेर दफा

रजिस्टर नं० 3122-23 मुकदमा बनाम
28-9-22

मुलजामान मुदरजा वाला से मारफत वसूल हुआ माल

गिरिफ्तार शुदा मालकान को वापिस किया गया और माल सरकारी

हसब जैल वापिस लिया गया।

(As this item has not been
mushed any)

दस्तखत फॉरेस्ट ऑफिसर तारीख महीना सन्

[Signature]
B. B. Dahan
23/9/22.

वन उत्पाद की कीमत = 10000.00

मुआवजा = 2000.00

औजार = -

वैट = 1800.00

कुल योग = 13800.00

Attested

[Signature]

DIVISIONAL FOREST OFFICER,
NACHAN FOREST DIVISION,
GOHAR, DISTT. MANDI (H.P.)

E-CHALLAN 42

Government Of Himachal Pradesh
Treasuries, Accounts & Lotteries

DATE: 02-Dec-2022 Remitter Copy

FORM NO: B22K123324 Date 26-11-2022 03:55:07PM

Department: Forest

Barcode: 

Period: 01-10-2022 To 26-11-2022

DDO: MD114-815- FOREST DIVISION NACHAN(GOHAR)

Head	₹ Amount
8000-01-8000-02-RECEIPT FROM SALES OF TREES	99060
8000-01-8000-03-COMPENSATION UNDER SECTION	55600
Total/Net Amount	154660

In words: One Lakh Fifty Four Thousand Six Hundred Sixty

Payee Detail

Licence/Vehicle/Permit/TIN no.
COMPENSATION UNDER SECTION 68 OF I.F.A. RECEIPT FROM SALES OF TREES TO RIGHT HOLDERS

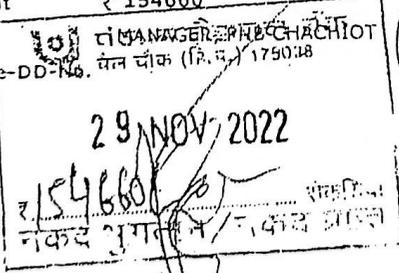
Remitter Name:- Tapender Singh

Address:- BO Bali Dahar Mob: 9418450978

FOR USE IN RECEIVING BANK

Bank CIN No: HIMGRN B22K123324

Amount: ₹ 154660

Bank:  MANAGER, NACHAN, HIMACHAL PRADESH
चेन्न चौक (हि.प्र.) 175018

Cheque/DD-No. 

29 NOV 2022

₹ 154660/-

NIC-HP B22K123324 e-Challan (IFMS)

Attested

DIVISIONAL FOREST OFFICER,
NACHAN FOREST DIVISION,
GOHAR, DISTT. MANDI (H.P.)

ENUMERATION OF TREES COMING IN ROAD ALIGNMENT KHODATHACH TO
JOGNIGALU UNDER FRA IN RESPECT OF TIKKI BEAT DAHAR BLOCK THACHI RANGE
NACHAN DIVISION DURING THE YEAR 2020-21

D.P.F.Rangcha

Sr. No.	Spps.	Dia	Class	R/D No	Remarks
1.	Rai	68-70	IA	0/0 To 1/600	Green Standing
2.	Rai	62-64	IA		-----do-----
3.	Rai	62-64	IA		-----do-----
4.	Rai	14-16	V		-----do-----
5.	Kail	34-36	III		-----do-----
6.	Rai	28-30	IV		-----do-----
7.	Rai	28-30	IV		-----do-----
8.	Kail	74-76	IB		-----do-----
9.	Rai	48-50	IIB		-----do-----
10.	Rai	38-70	III		-----do-----
11.	Rai	42-44	IIA		-----do-----
12.	Rai	42-44	IIA		-----do-----
13.	Rai	52-54	IIB		-----do-----
14.	Rai	90-94	ID		-----do-----
15.	Tosh	45-47	IIA		-----do-----
16.	Tosh	72-74	IB		-----do-----
17.	Tosh	60-62	IA		-----do-----
18.	Tosh	64-66	IA		-----do-----
19.	Tosh	62-64	IA		-----do-----
20.	Rai	58-60	IIB		-----do-----
21.	Tosh	68-70	IA		-----do-----
22.	Tosh	48-50	IIA		-----do-----
23.	Rai	46-48	IIA		-----do-----
24.	Rai	60-62	IA		-----do-----
25.	Rai	48-50	IIB		-----do-----
26.	Rai	20-22	IV		-----do-----
27.	Rai	32-34	III		-----do-----
28.	Rai	22-24	IV		-----do-----
29.	Rai	38-40	III		-----do-----
30.	Rai	58-60	IIB		-----do-----

Attested

9

DIVISIONAL FOREST OFFICER,
NACHAN FOREST DIVISION,
GOHAR, DISTT. MANDI (H.P.)

9/8
For
RPO Thachi

No. 1075
H.P. Forest Department

Dated Gohar, the 28/04/2022

From: DFO Nachan

To: DM, HP SFDC Ltd. Mandi

Subject:

Handing over of green trees coming in the road alignment of Khodathach to Jognigalu approved under FRA, 2006 (lot No. 05/2022-23) R.A. (FRA Case-Royalty Basis (Govt. Lot).

Memorandum:

It has been reported by Range Officer, Thachi that he has marked 30 green trees of Rai & Tosh species equal to 83.335 m³ standing volume coming in the road alignment of Khodathach to Jognigalu under FRA, 2006 approved vide sanctioned No. 05/2022-23 in DPF Kavagcha of Tikki Beat, Dahar Block of his range. It is therefore, requested that the A.M. concerned may please be directed to take over the trees parting to lot No. 05/2022-23 (Govt. Lot) from the R.O. Thachi and a receipt as a token of proof having received the lot may please be acknowledged. A copy of marking list alongwith general abstract of trees marked in above forest is also enclosed herewith.

Encl: As above.

Divisional Forest Officer,
Nachan Forest Division, at Gohar

Dated Gohar, the 28/04/2022

Endst. No. 1076-771

Copy is forwarded to :-

1. Executive Engineer, HP PWD Division, Seraj, Distt. Mandi HP for information and further necessary action.
2. R.O. Thachi w.r.t. his office letter No. 59/T dated 23.04.2022 for information and further necessary action. He is directed to hand over the trees to HP SFDC Ltd. and acknowledge receipt of the same.

Divisional Forest Officer,
Nachan Forest Division, at Gohar

Attested

DIVISIONAL FOREST OFFICER,
NACHAN FOREST DIVISION,
GOHAR, DISTT. MANDI (H.P.)

MARKING OF TREES COMING IN ROAD ALIGNMENT KHODATHACH TO JOGNIGALU UNDER FRA IN RESPECT OF TIKKI BEAT DAHAR BLOCK THACHI RANGE NACHAN DIVISION DURING THE MONTH APRIL 2022

D.P.F.Rangcha

Sr. No.	Spps.	Dia	Class	R/D No	Remarks
1.	Rai	68-70	IA	0/0 To 1/600	Green Standing
2.	Rai	62-64	IA		-----do-----
3.	Rai	62-64	IA		-----do-----
4.	Rai	14-16	V		-----do-----
5.	Kail	34-36	III		-----do-----
6.	Rai	28-30	IV		-----do-----
7.	Rai	28-30	IV		-----do-----
8.	Kail	74-76	IB		-----do-----
9.	Rai	48-50	IIB		-----do-----
10.	Rai	38-70	III		-----do-----
11.	Rai	42-44	IIA		-----do-----
12.	Rai	42-44	IIA		-----do-----
13.	Rai	52-54	IIB		-----do-----
14.	Rai	90-94	ID		-----do-----
15.	Tosh	45-47	IIA		-----do-----
16.	Tosh	72-74	IB		-----do-----
17.	Tosh	60-62	IA		-----do-----
18.	Tosh	64-66	IA		-----do-----
19.	Tosh	62-64	IA		-----do-----
20.	Rai	58-60	IIB		-----do-----
21.	Tosh	68-70	IA		-----do-----
22.	Tosh	48-50	IIA		-----do-----
23.	Rai	46-48	IIA		-----do-----
24.	Rai	60-62	IA		-----do-----
25.	Rai	48-50	IIB		-----do-----
26.	Rai	20-22	IV		-----do-----
27.	Rai	32-34	III		-----do-----
28.	Rai	22-24	IV		-----do-----
29.	Rai	38-40	III		-----do-----
30.	Rai	58-60	IIB		-----do-----

D.P.F. Rangcha
 2022-23

Chiraji God
 YC/TIKKI BEAT

Beebenti Singh
 T/assistant





Latitude: 31.600827
Longitude: 77.253781
Elevation: 2743.26±24 m
Accuracy: 15.1 m
Time: 05-02-2023 11:31
Note: khodathach to Joganigatu Road





Latitude: 31.600793
Longitude: 77.253948
Elevation: 2754.24±16 m
Accuracy: 14.6 m
Time: 05-02-2023 11:34
Note: khodathach to Joganigalu Road



Latitude: 31.600685
Longitude: 77.253879
Elevation: 2739.46±32 m
Accuracy: 34.0 m
Time: 05-02-2023 11:38
Note: khodathach to Joganihali Road